

subjects of the appointing States. The protections are:

- (a) they can render passport services;
- (b) they have to help paupers and the sick; and
- (c) they assist litigants before the Courts.

The Consuls can also perform notarial functions viz. to attest signatures and legalise documents, examine witnesses and administer oaths for the purpose of procuring evidences for the Courts and other authorities of the appointing State. They also maintain registers of births, deaths and marriages. They also issue visas

- (c) No.
- (d) Does not arise.

#### Reclassification of Government Quarters

1194. Shri S. A. Mehdi: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether any reclassification of Government residences has been made in Delhi recently; and
- (b) if so, whether a statement showing the details thereof will be laid on the Table?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Yes.

(b) A statement is laid on the Table. [See Appendix II, annexure No. 100.]

#### Plan Publicity in Himachal Pradesh

1195. Shri Daljit Singh: Will the Minister of Information and Broadcasting be pleased to state the amount spent on Plan Publicity in Himachal Pradesh during 1957-58 and 1958-59?

The Minister of Information and Broadcasting (Dr. Keskar): During 1957-58 and 1958-59, the Himachal Pradesh Administration incurred an expenditure of about Rs. 1.88 and Rs. 1.57 lakhs, respectively on Plan publicity.

#### House Building Cooperative Societies in Delhi

1196. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) the number of House Building Cooperative Societies registered in Delhi;
- (b) the names of the Societies to whom aid has been given by Government for the construction of houses so far;
- (c) the names of the Societies to whom land has been given on subsidised rates or proposed to be given during 1959-60; and
- (d) the conditions for the aid given and land allotted?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) 228 House Building Cooperative Societies were registered in the Union Territory of Delhi upto 30-6-1959.

- (b) The relevant information is being collected from the Delhi Administration.
- (c) No cooperative society in Delhi has so far been given land on subsidised rates; nor is any such proposal under consideration
- (d) Does not arise.

#### Travancore Minerals

1197. Shri Kediyan: Will the Prime Minister be pleased to state:

- (a) whether Government have any scheme for developing and expanding the Travancore Minerals at Chavara in Quilon;
- (b) if so, the nature thereof; and
- (c) the financial implications of the scheme?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The Government have no scheme at present for developing and expanding the Travancore Minerals (P) Ltd. at Chavara.

- (b) and (c). Do not arise.